

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 25(ND)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

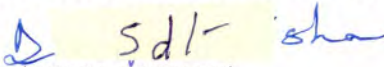
NAME OF THE COMPANY: M/s. Smt. Saroj Devi Sharma
V/s.
M/s. Premia Projects Ltd.

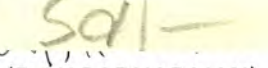
SECTION OF THE COMPANIES ACT: 213

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
13.	Megha Tyagi, Adv		Petitioner	Megha
2.	Mamta Raj		Company prosecutor for RoC, Delhi	

ORDER

Learned Counsel for the Petitioner is present. In view of directions given on 12.04.2017, Learned Counsel for the Petitioner is directed to serve copy of the Petition along with annexures and RoC is directed to file reply within a period of 2 weeks there after. A copy in advance shall be served to Learned Counsel for the Petitioner for filing rejoinder, if any. The rejoinder shall be filed within a period of two weeks thereafter. Post the matter for further hearing on 5.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)